

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No.97/(MAH)/2008
CA No.

CORAM:


Present: SHRI M. K. SHRAWAT
MEMBER (J)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 21.04.2017

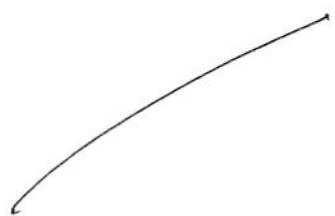
NAME OF THE PARTIES: Shri Brijkishore Sarda
V/s.
M/s. Epicom Technologies Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

| S. No. | NAME | DESIGNATION | SIGNATURE |
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| 1 | Dr S.K. Jain | Pcs for petitioner S/B Shri Nitin Lodwani Adv. |  |
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| 2 | Dhananjay B. Deshmukh Advocate i/b Abhijeet Joshi | for Respondent |  |
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ORDER

T.C.P. No. 97/397-398/CLB/MB/MAH/2008

1. The Learned Counsel of both the sides are present.
2. As stated earlier, "Settlement" between the parties are in progress. Seeking time.
Time is granted.
3. Adjourned to **10th July, 2017.**

Sd/-

M.K. Shrawat
Member (Judicial)

Dated: **21.04.2017**